

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1743/91

New Delhi this the 5th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

In the matter of

Shri Ajit Singh
Assistant Engineer(Coax)
Dept. of Telecommunications,
Kidwai Bhawan, Janpath, New Delhi.1

Sh. Chhabbi Nath
Staff No. 3582
REM Office, CGM,
New Delhi.

Sh. Raj Paul,
Staff No. 3987,
DE Fault Control
ND Office Chief GM, New Delhi.

Sh. O. N. Awasthi,
AW (Staff No. 4387),
AEZ NCC II/O/O R.E.M.
Kidwai Nagar, New Delhi.

Sh. Madan Mohan Vij
Staff No. 4439,
AE Coaxial NTE ND
Office CGM, New Delhi.

Sh. K. K. Bhatnagar
Staff No. 5339,
AE, RE II GM's Office,
New Delhi.

Sh. R. P. Kohli
Staff No. 5344
Asstt. Engineer
VFT, Office Chief G.M.,
New Delhi.

Sh. Kashmiri Lal
Staff No. 5678
AE Fault Control, GM Office,
New Delhi.

Sh. Harish Chander
Staff No. 6910,
AE, AERF, New Delhi Office
Chief G.M. New Delhi.

(None for the applicants)

..Applicants

Versus

1. Union of India
through the Secretary (Communications),
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi.

2. The Director General (Telecommunications),
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi.

3. Shri Daljeet Kumar and others
Commercial Officer(Coord.)
Staff No.5088
Dept.t of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi.

(None for the respondents)

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.. Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

We note that applicants have been absent on 4 consecutive dates
i.e. 14.1.99, 15.2.99, 8.3.1999 and again today.

Under the circumstances, it is clear that the applicants are
not interested in pursuing the OA, which is accordingly dismissed
for default and non prosecution.

Lakshmi
(Smt. Lakshmi Swaminathan)

Member (J)

Adige
(S.R. Adige)
Vice Chairman(A)

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